

Irrigation project on Maini river

3987. SHRI PRASANNAACHARYA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Chhattisgarh Government has proposed to construct two projects on Maini river, near Sundergarh border of Odisha for irrigation purpose;

(b) whether Government is aware that such project will have severe impact on the downstream of the river water and will affect lb river thereby creating serious water problem for Brajraj Nagar, Jharsuguda and other township of Odisha; and

(c) whether Government would stop issuing NOC and Environment and Forest clearance for such projects without consulting Odisha Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):

(a) to (c) Central Water Commission (CWC) under Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) carries out techno-economic appraisal of major (Command Area more than 10000 hectare) and medium irrigation projects (Command Area more than 2000 hectare and less than 10000 hectare) which are planned on Inter-State river / river basins.. Details of projects of Chhattisgarh were accepted by Technical Advisory Committee (TAC), MoWR, RD & GR, are given in the Statement (*See below*). In addition to above, projects which were returned back to Government of Chhattisgarh by CWC are given in the Statement-II (*See below*) and the list of projects of Chhattisgarh treated as deemed returned as compliance not submitted by State Government is given in the Statement-III (*See below*).

As intimated by Government of Chhattisgarh, there is a plan to construct Shekharpur Major Project on Maini River for irrigation purpose. The effect of the project on downstream flow can be determined only when the project is examined from inter-state angle in CWC. No such project has been received in CWC for appraisal.

TAC of MoWR, RD & GR approves such projects subject to statutory clearances such as Environment, Forest, Tribal and Wildlife etc.

Statement-I*List of projects of Chhattisgarh considered and accepted by Advisory Committee of MOWR, RD & GR*

Sl. No.	Meeting Number	Date of Number	Project Name	Major/ Medium	Estimated Cost in	Benefits in ha crore
1	2	3	4	5	6	7
1.	80th	07.02.2003	Mahanadi Reservoir Project	Major	566.88	264000
2.	80th	07.02.2003	Sutiapat Irrigation Project	Medium	46.9474	6,960
3.	81st	04.08.2003	Mongra Irrigation Project	Medium	83.64	9,431
4.	82nd	19.02.2004	Minimata (Hasdeo) Bango Multipurpose Project (Revised)	Major	1312.32	4,33,500/120
5.	90th	26.09.2007	Mahanadi Reservoir Project (Revised)	Major	845	264000
6.	95th	20.01.2009	Kelo Irrigation Project	New-Major	606.91	22810
7.	98th	09.07.2009	Minimata (Hasdeo) Bango Multipurpose Scheme (Revised)	Major	1660.88	433000
8.	99th	24.08.2009	Koserteda Irrigation Project (Revised)	Medium	154.65	11120
9.	104th	12.05.2010	Karra Nalla Irrigation Project	New-Medium	99.19	4,100

10.	104th	12.05.2010	Ghumariya Nalla Irrigation Project	New-Medium	47.79	3,200
11.	104th	12.05.2010	Sutiapat Irrigation Project (Revised)	Medium	98.62	6,960
12.	105th	25.06.2010	Khrung Tank Project-ERM	Major	101.04	56,300 (Additnl. Irr. 15,300)
13.	106th	16.09.2010	Maniyari Tank Project - ERM	Major	159.95	64,771
14.	115th	24.07.2012	Minimata (Hasdeo) Bango Project	Major -ERM	492.31 (PL- 2011-12)	45,116 restoration
15.	130th	30/09/2016	Arpa Bhaisajhar Project	Major-New	1141.9 Cr. (PL 2014-15	25000

Written Ans. to Ques....

[3 April, 2018]

... the 2nd April, 2018

Statement-II*List of Projects of Chhattisgarh Returned Back to State Government*

Sl. No.	Name of Projects	Major/ Medium	River Basin	Districts Benefited
1.	Rajiv Samoda Nisda diversion scheme phase II	Major	Mahanadi	Raipur
2.	Tandula Reservoir Augmentation scheme (PFR)	Major	Mahanadi	Durg and Dhamtari
3.	Sukha Nala	Medium	SukhaNalaa / Shinath / Mahanadi	Rajnandgaon

Statement-III*List of Projects of Chhattisgarh Treated as Deemed Returned as Compliances not Submitted*

Sl. No.	Name of Projects	Major/ Medium	River Basin	Districts Benefited	Compliances awaited since
1.	Pairi High Dam and Mahanadi Link Project	Major	Pairi/ Mahanadi	Raipur	2006
3.	Sondur Reservoir Project	Major	Sondur/ Mahanadi	Raipur, Dhamtari,	2012
4.	Mahanadi Reservoir Project (ERM)	Major	Mahanadi / Mahanadi	Dhamtari, Raipur&Durg	2011

Tapping of underground water illegally in cities

†3988. SHRI LAL SINH VADODIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that tapping of underground water is being done illegally in various cities in the country including Delhi;

†Original notice of the question was received in Hindi.